

13. 55 hrs

1994.

ASSENT TO BILLS

[English]

SECRETARY- GENERAL: Sir, I lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following 14 Bills passed by the Houses of Parliament during the ninth and tenth sessions of Tenth Lok Sabha and assented to by the President.

- (1) The Air Corporations (Transfer of Undertakings and Repeal) Bill, 1994
- (2) The Coffee (Amendment) Bill, 1994.
- (3) The Special Court (trial of Offences Relating to Transactions in Securities) Amendment Bill, 1994.
- (4) The Mines and Minerals (Regulation and Development) Amendment Bill, 1994.
- (5) The Manipur Panchayati Raj Bill, 1994.
- (6) The Payment of Gratuity (Amendment) Bill, 1994.
- (7) The Press Council (Amendment) Bill, 1994.
- (8) The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill, 1994.
- (9) The Copyright (Amendment) Bill,

(10) The Coir Industry (Amendment) Bill, 1994.

(11) The Transplantation of Human Organs Bill, 1994.

(12) The Manipur Municipalities Bill, 1994.

(13) The New Delhi Municipal Council Bill, 1994.

(14) The Punjab Municipal Corporation Law (Extension to Chandigarh) Bill, 1994.

13. 55 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

Forty-Second Report

[English]

SHRI SHIV CHARAN MATHUR (Bhilwara): Sir, I beg to present the Forty-second Report of the Business Advisory Committee.

MR. SPEAKER: We will now adjourn for Lunch to reassemble at 3 o' clock.

13. 56 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen of the Clock.